

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

C.C.P. No.395 of 1993 in

O.A. No. 2947 of 1991

New Delhi this the 6th day of December, 1993

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Administrative Member

Shri D.V. Singh
R/o A-2525, Netaji Nagar,
New Delhi-110023.
By Advocate Shri Sohan Lal

...Petitioner

Versus

1. Shri K. Padmanabhaiah,
Secretary,
Min. of Urban Development,
Govt. of India,
New Delhi-110011.
2. Shri N.R. Ranganathan,
Secretary,
Min. of Personnel, Public
Grievances & Pensions,
North Block,
New Delhi.
3. Shri Balbir Singh,
Director General of Works,
Central Public Works Department,
Nirman Bhawan,
New Delhi-110011.

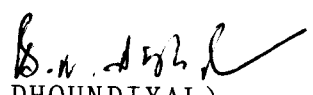
...Respondents

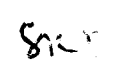
None for the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

Shri Sohan Lal, the learned counsel for the petitioner states that the Contempt Petition is not pressed, as during the pendency of the same, necessary steps have been taken by the respondents to implement the direction of this Tribunal. Accordingly, the Contempt Petition is dismissed.


(B.N. DHOUNDIYAL)
MEMBER (A)
06.12.1993


(S.K. DHAON)
VICE CHAIRMAN
06.12.1993

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